

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 31-10-2025 To 31-10-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRM (A)	3698/2025	APURBA KR. MAITY Mobile:8348820272 Email:ARKABHATTACHARYYA@GMAIL.COM	ARKA BHATTACHARYYA	21-11-2025	1) ... C.J. ADDRESSING WRONG (,)... 2).. COMPLAINANT MADE AS RESPONDENT TWO... 3).. COMPLAINT IDENTITY DISCLOSED AT PETITION AND ALL ANNEXURES...4) STATE AND ANR.
2	CRM (A)	3701/2025	LALCHAN Mobile:9830594149 Email:PARVEJ.ANAM79@GMAIL.COM	PARVEJ ANAM	21-11-2025	1) ... MENTION SPL. CASE/ POCSO CASE/ G.R / PTN NO. AT CAUSE TITLE PAGE... 2).. COMPLAINANT ADDRESS DISCLOSED AT FIR
3	CRM (A)	3720/2025	UMESH KUMAR SHARMA @ UMESH SHARMA Mobile:8017930246 Email:ADV.SREEJOYEE001@GMAIL.COM	SREEJOYEE BOSE	21-11-2025	1) ... MENTION G.R / PTN / SPL. CASE ETC. AT CAUSE TITLE PAGE WHICH IS PENDING BEFORE A.C.J.M AT HOWRAH... 2). CLARIFICATION NEEDED REGARDING COMMISSIONER STAMP AND SIGN. AT AFFIDAVIT PAGE AND DEPONENT AADHAR CARD
4	CRM(M)	2244/2025	SAJIYA PARVEEN Mobile:8420080731 Email:PNKAYDV@GMAIL.COM	PRIYANKA YADAV	21-11-2025	P.S DATE WRONG, AND COMMISSIONER STRIKE IS MISSING IN THE PAGE NO 3
5	CRR	4703/2025	RANI PASWAN Mobile:6295831231 Email:ANANYA.ANNIE91@GMAIL.COM	ANANYA CHAKRABORTY	21-11-2025	WRONG PS. CASE NO. MENTIONED IN THIS PETITION.
6	WPA	28701/2024	MD. SAJIP SHAIKH Mobile:9088203041 Email:KUNDUDEBASISH83@GMAIL.COM	DEBASISH KUNDU	21-11-2025	1.FORM A SHOULD BE CHANGED 2.COMMISSIONERS INITIAL REQUIRED PAGE NO 1 CAUSE TITLE (ORIGINAL PETITION RECEIVED BY ADV. CLERK NITHISH MONDAL 6291309502)
7	WPLRT	181/2025	NETAI NANDI Mobile:9830491507 Email:JKMUKHOPADHYAY.ADV@GMAIL.COM	JAYANTA KUMAR MUKHOPADHYAY	21-11-2025	PHOTOCOPY OF ORDER MISSING IN BOTH JUDGES COPY
8	WP.ST	229/2025	SUDARSHAN RAJWAR Mobile:7003578904 Email:KOUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	20-11-2025	PHOTOCOPY OF CERTIFIED COPY IS MISSING AT BOTH PAGE

